NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 946/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Honest Security Services

V/s.

Derby Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

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FOR RESPONDENT Soly proly

For prokach poly

Advolute Petition

By consent 21-11-2017 whered

ORDER

T.C.P. No. 946/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives both the sides are present. 1.
- 2. Adjourned to 21.11.2017.

Sd/-

Sd/-

BHASKARA PÁNTULA MOHAN

Member (Judicial)

Date: 13.10.2017

M.K. SHRAWAT Member (Judicial)